

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Some manufacturers have increased prices of their vehicles.

(b) There is no statutory control over prices of vehicles. Government, however, have been impressing on the manufacturers to follow a voluntary price discipline.

#### Manufacture of Alcohol from Tapioca

2300. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether alcohol is being exported despite indigenous needs;

(b) whether Research and Development units have been making claims of success for

using tapioca etc. for alcohol manufacture; and

(c) if so, the details of industrial application of these findings ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) The Central Food and Technological Research Institute, Mysore, have informed Government that they have developed a process for the manufacture of alcohol from Tapioca.

(c) The details of the units registered with Directorate General of Technical Development for manufacture of Industrial alcohol from Tapioca are given in the statement attached.

#### Statement

*List of units registered with DGTD for the Manufacture of Industrial Alcohol from Tapioca.*

Name of the Unit	Location	Capacity	Date of Registration
1	2	3	4
1. M/s. Farina Chem. Ltd.	Tuni, E. Godavari Andhra Pradesh	3000 KL	26-6-81
2. Sh. K. R. Verghese	Trichur (Kerala)	6000 KL	20-2-82
3. Dr. (Smt.) Radha Thiagrajan Kappalur (Madras)		6000 KL	21-10-81
4. Sh. M.M. Venkatachalam	Ramanatham Puram (TN)	6000 KL	20-2-82
5. Sh. N. Narasimha Reddy	Ashwaraopet Distt. Khaniman (AP)	3000 KL	29-1-82
6. Sh. P. B. Sriram	Gajulamondyan Distt. Chittoor (AP)	6000 KL	16-4-82
7. M/s. Kerala Disttl(P) Ltd.	Palghat (Kerala)	6000 KL	16-4-82
8. M/s. Ajantha Ind. (P) Ltd.	Peddapuram E. Codavari (AP)	2000 KL	15-4-82
9. Sh. P. K. N. Panicker	Distt. Alleppey Kerala	6000 KL	16-4-82

1	2	3	4
10. M/s. Qassava Dist. and Prod. (P) Ltd.	Kuttipuram Ponani (Kerala)	6000KL	12-5-82
11. Sh. M. Subha Rao	Yellamanchili Vishakhapatnam (AP)	3000 KL	9-12-82
12. M/s. Power Products	Sumaithangi Distt. North Arrot (TN)	6000 KL	4-3-83
13. M/s. Mariamma Industries	Idinjalam Allepey Kerala	6000 KL	31-5-83
14. M/s. Sreedharam and Co .Ltd.	Cannore (Karnataka)	3000 KL	12-1-84
15. Smt. K. Krishnakumari	Vundrajajvaram Tenuku (AP)	600 KL	5-2-84
16. Sh. C. S. Reddy M/s. Eureka Ethonal (P) Ltd.	Thatika Hazurabad (AP)	3000 KL	9-5-84
17. Sh. Nanda Veeraju	Yaman Distt. Pondicherry	3000 KL	12-6-84
18. S. Prasad Reddy	Bendepudi E. Godavari	3000 KL	15-11-84

**Oil Field Equipment**

(Rs. crores)

2301. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of PETROLEUM be pleased to state :

1981-82	680.00
1982-83	920.00
1983-84	982.00

(a) the amount of foreign exchange spent during the last three years by oil and Natural Gas Commission on the oil field equipments and other services imported from other countries;

(b) whether Oil and Natural Gas Commission propose to encourage entrepreneurs in joint ventures to get the equipment manufactured indigenously, if so, the details thereof; and

(c) the amount spent on drilling and the returns ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The amount of foreign exchange spent by ONGC on purchase of equipments and materials, hiring of services from foreign sources during last 3 yer as is as under :

(b) ONGC has been encouraging Indian entrepreneurs to go in for manufacture of oilfield equipments, where-ever necessary in collaboration with reputed foreign companies. For this, the ONGC have inter-alia published brochures, held exhibitions and meetings with interested Indian parties.

(c) The amount spent by ONGC on drilling during last 3 years is as follows:

	(Rs. crores)
1981-82	215.81
1982-83	408.21
1983-84	500.83

It would not be possible to relate returns to amount spent on drilling meaningfully.